

MR. SPEAKER: I have not allowed it. 11.07 hrs.

SHRITHAMPAN THOMAS: I have also given a notice under Rule 184.

(Interruptions)*

MR. SPEAKER: Not allowed.

(Interruptions)*

PROF. MADHU DANDAVATE (Rajapur): I have given a notice under Rule 184, sending you some documents. The *Economic Times* has produced details that in spite of the directive of the Defence Minister that in any contract of the Defence Ministry no middlemen should be used, they are circumventing the guidelines and contracts are given through middlemen. I have produced the documents.

MR. SPEAKER: I will see to it.

SHRI SAIFUDDIN CHOWDHARY (Katwa): Sir, I have given many notices. In this Nehru Centenary Year what has come to our notice is very sad...

MR. SPEAKER: What?

SHRI SAIFUDDIN CHOWDHARY: The Nehru Yuvak Kendras have been converted into a wing of the Congress (I).

SHRI BASUDEB ACHARIA: It is a serious matter.

SHRI SAIFUDDIN CHOWDHARY: We have given notices also.

MR. SPEAKER: I will see to it.

PAPERS LAID ON THE TABLE

[English]

Reviews on the working of and Annual Reports of Rehabilitation Industries Corporation Ltd., Calcutta for 1987-88, Engineering Projects (India) Ltd., New Delhi for 1987-88, Mining and Allied Machinery Corporation Ltd., Durgapur for 1987-88 etc. etc.

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) A statement regarding review by the Government on the working of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1987-88.

(ii) Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7069/88]

(b) (i) A statement regarding review by the Government on the working of the Engineering Projects (India) Limited, New Delhi, for the year 1987-88.

(ii) Annual Report of the Engineering Projects (India) Limited, New Delhi, for the year 1987-88 along with Audited Accounts and

comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7070/88]

- (c) (i) A statement regarding review by the Government on the working of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1987-88.

(ii) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7071/88]

- (d) (i) A statement regarding review by the Government on the working of the Instrumentation Limited, Kota, for the year 1987-88.

(ii) Annual Report of the Instrumentation Limited, Kota, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7072/88]

- (e) (i) A statement regarding Review by the Government on the working of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1987-88.

(ii) Annual Report of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7073/88]

- (f) (i) A statement regarding review by the Government on the working of the National Instruments Limited, Calcutta, for the year 1987-88.

(ii) Annual Report of the National Instruments Limited, Calcutta, for the year 1987-88 along with Audited Accounts and comments of the comptroller and Auditor General thereon. [Placed in Library. See No. LT-7074/88]

Annual Report and Review on the working of Rajghat Samadhi Committee for 1987-88

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): I beg to lay on the Table—

- (i) (i) A copy of the Annual Report (Hindi and English versions) of the Rajghat Samadhi Committee for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rajghat Samadhi Committee for the year 1987-88. [Placed in Library. See No. LT-7075/88]

Notifications under Companies Act, 1956

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English

versions) under sub-section (3) of section 642 of the Companies Act, 1956:-

(i) The Company Law Board (Bench) (Second Amendment) Rules, 1988 published in Notification No. S.O. 945(E) in Gazette of India dated the 14th October, 1988.

(ii) The Companies (Central Government's) General Rules and Forms (Fifth Amendment) Rules, 1988 published in Notification No. G.S.R. 1032(E) in Gazette of India dated the 26th October, 1988.

- (2) A copy of the Notification, No. G.S.R. 800 (Hindi and English versions) published in Gazette of India dated the 8th October, 1988 declaring M/s. Dravindian Benefit Fund Limited, Madras as 'Nidhi', under section 620A of the Companies Act, 1956. [Placed in Library. See No. LT-7076/88]

Annual Report and Review on the working of Engineering Export Promotion Council, Calcutta, for 1987-88

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hind and English versions) of the Engineering Export Promotion Council, Calcutta for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hind and English versions) by the Government on the working of the Engineering Export Promotion Council, Calcutta for the year 1987-88. [Placed in Library. See No. LT-7077/88]

Annual Report and Annual Accounts of Employees' State Insurance Corporation for 1987-88 and Consolidated Annual Accounts of Employees' Provident Fund Organisation, New Delhi for 1987-88

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALAVIYA): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Employees' State Insurance Corporation for the year 1987-88.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Employees' State Insurance Corporation for the year 1987-88 together with Audit Report thereon. [Placed in Library. See No. LT-7078/88]
- (3) A copy of the Consolidated Annual Accounts (Hindi and English versions) of the Employees Provident Fund Organisation, New Delhi, for the year 1987-88 together with Audit Report thereon. [Placed in Library. See No. LT-7079/88]